

Shri P. R. Patel: I do not want to add anything; I have already spoken on it.

Mr. Deputy-Speaker: I shall now put the amendment to vote.

The amendment was put and negatived.

Mr. Deputy-Speaker: The question is:

“That the Schedule stand part of the Bill.”

The motion was adopted.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

Shri S. K. Dey: I beg to move:

“That the Bill, as amended, be passed.”

Mr. Deputy-Speaker: Motion moved:

“That the Bill, as amended, be passed.”

Shri U. M. Trivedi rose—

Mr. Deputy-Speaker: Does the hon. Member want to speak at this stage?

Shri U. M. Trivedi: Yes.

Mr. Deputy-Speaker: We have already exceeded the time allotted, by one hour.

Shri U. M. Trivedi: We may have exceeded, but we may sit tomorrow and then pass this Bill.

Mr. Deputy-Speaker: In that case, the hon. Member can speak tomorrow.

BUSINESS ADVISORY COMMITTEE

THIRD REPORT

Shri Rañe (Buldana): Sir, I beg to present the Third Report of the Business Advisory Committee.

17.03 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, August 7, 1962/Sravana 16, 1884 (Saka).
